

submitted by Ministry of Power. Implementation of these limits will help in reduction in Particulate Matter (PM), Sulphur Dioxide (SO<sub>2</sub>) and Oxides of Nitrogen (NO<sub>x</sub>) by about 40%, 48% and 48% respectively which will help in improvement of Ambient Air Quality in and around thermal power plants.

#### **Survey regarding emission of GHGs**

2775. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has carried out any survey regarding the emission of Green House Gases (GHGs) from different sources in the country;
- (b) if so, date of publication thereof; and
- (c) steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) As per the second Biennial Update Report submitted by India on 31st December, 2018 to the United Nations Framework Convention on Climate Change, the quantum of India's total Green House Gas (GHG) emissions excluding Land use Land use Change and Forestry (LULUCF) in 2014 was 2.607 billion tonnes carbon dioxide equivalent (CO<sub>2</sub>eq). About 12% of emissions were offset by the LULUCF sector. Considering emissions and removals from LULUCF sector, net national emissions in 2014 were 2.306 billion tonnes CO<sub>2</sub>eq. The energy sector accounted for 73% of the total GHG emissions, the Industrial Processes and Product Use (IPPU) 8%, Agriculture 16% and Waste sector accounted for 3% of the total GHG emissions in 2014.

#### **Measures to improve air quality**

†2776. SHRI LAL SINH VADODIA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that number of Asthma patients is increasing continuously due to presence of poisonous air in different parts of country;
- (b) if so, whether Government is considering to take any concrete and effective steps to check the same; and
- (c) if so, the details thereof and if not, the reasons therefor?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) There is no conclusive data available in the country to establish direct correlation of disease exclusively due to air pollution. Air pollution is one of the triggering factors for respiratory ailments and associated diseases. Health effects of air pollution are synergistic manifestation of factors which include food habits, occupational habits, socio-economic status, medical history, immunity, heredity, etc., of the individuals.

(b) and (c) The Government has taken several steps to address air pollution, which *inter alia* include notification of National Ambient Air Quality Standards; revision of emission standards for industrial sectors from time to time; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending, launching of National Air Quality index; leapfrogging from BS-IV to BS-VI fuel standards; notification of Construction and Demolition Waste Management Rules; banning of burning of biomass; streamlining the issuance of Pollution Under Control Certificate; issuance of directions under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, 1986 for controlling air pollution: installation of on-line continuous (24x7) monitoring devices by major industries; notification of Graded Response Action Plan for Delhi and NCR; comprehensive action plan for air pollution control in Delhi and NCR; etc. In addition, the Government has formulated National Clean Air Programme (NCAP) as a long term time-bound pan India strategy to tackle the increasing air pollution problem across the country in a comprehensive manner and hundred (100) non-attainment cities have also been selected for formulation and implementation of city specific action plan under NCAP.

#### **Steps taken by State Governments for Climate Protection**

†2777. SHRI PRABHAT JHA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Central Government had suggested State Governments to take steps, apart from Central policies in implementing action plans regarding climate;

(b) if so, the details thereof;

(c) whether the required steps have been taken or are being taken in this regard by State Governments; and

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†Original notice of the question was received in Hindi.